

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 990/GT/2025

Subject : Petition for truing up of tariff for the period 2019-24 and for determination of tariff for the period 2024-29 in respect of Sewa-II Power Station.

Petitioner : NHPC Limited

Respondent(s) : PSPCL and Ors.

Date of hearing : **29.9.2026**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member
Shri Ravinder Singh Dhillon, Member

Parties Present : Shri Venkatesh, Advocate, NHPC
Shri Suhael Buttan, Advocate, NHPC
Shri Soham Goswami, Advocate, NHPC
Shri Manav Bhatia, Advocate, NHPC
Ms Pragya Narain, Advocate, NHPC
Shri Savyasachi Saumitra, Advocate, UPPCL
Shri Rohan Andrew Naik, Advocate, UPPCL
Shri Kaustub Narendran, Advocate, UPPCL
Ms. Stephania Pinto, Advocate, TPDDL
Shri Shivam Sinha, Advocate, TPDDL
Shri Chetan, Advocate, TPDDL

Record of Proceedings

The matter was called out for hearing in virtual mode.

2. During the hearing, the learned counsel for the Petitioner submitted that the additional information sought vide the Technical Validation (TV) letter dated 3.8.2026 has been filed vide affidavit dated 24.8.2026.
3. The learned counsel appearing for the Respondents sought time to file their respective reply in the matter.
4. The Commission, after hearing the parties, directed the Petitioner to furnish the following additional information, after serving a copy on the Respondents, on or before **21.10.2026**:

Additional Capital Expenditure (ACE):

- a) *Provide the justification along with supporting documents for changing the relevant provision of the regulations vide the additional submission dated 24.8.2026 for*



Purchase of License Free Walkie Talkie Range Up to 2km-Make: Vertel Model: Walky Talky LF from Regulation 26(1)(d) to Regulation 26(1).

- b) Provide the justification for changing the relevant provision of the regulations for Purchase of firewall for LAN at Admin Building, Networking devices/ servers and Purchase of Numeric directional type overcurrent, earth fault feeder protection relay from Regulation 26(1)(d) to Regulation 25(2)(a).*
- c) Provide the justification for changing the relevant provision of the regulations for Purchase of Numeric Directional Feeder Protection Relay Make: Schneider, Model: Micom P127, from Regulation 26(1)(c) to Regulation 25(2)(a);*
- d) Provide the specific sub-Regulation under 26 for Installation of Rooftop Solar plant 85 kWp claimed in FY 2020-21;*
- e) For items 'Purchase of License Free Walky Talky- LF along with All Accessories-Talk Pro & Lf-446 and ECG Machine 12-Channel Model Cardiart-9108' claimed under Regulation 26(1)(d), provide the relevant advice/ direction from appropriate Indian Government Instrumentality or statutory authorities specifying the need for Additional Capital Expenditure item;*
- f) Provide justification along with supporting documents for the claim of Rs. 2.02 lakh towards purchase of oxygen concentrator in Form-9A for 2022-23, claimed under 26(1)(c).*

5. The Respondents are permitted to file their respective replies on or before **11.11.2026**, after serving a copy on the Petitioner, who may file its rejoinder, if any, on or before **23.11.2026**.

6. The Petition shall be listed for hearing on **26.11.2026**.

By order of the Commission

**Sd/-
(T.D. Pant)
Joint Chief (Law)**

